

[19 April, 2002]

RAJYA SABHA

Existing legal provisions can be used to counter terrorist activities in universities; for instance, the Indian Penal Code or the recently enacted Prevention of Terrorist Activities Act (POTA).

**Eradication of illiteracy in Gujarat**

2835. SHRI AHMED PATEL: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Government are implementing any special programme for eradication of illiteracy among the illiterate population of Gujarat;

(b) if so, the details thereof; and

(c) the number of illiterates made literate under the programme in the State during the last three years, year-wise and district-wise?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT [DR. (SHRIMATI) RITA VERMA]: (a) and (b) The National Literacy Mission (NLM) is implementing the Total Literacy Campaign (TLC), Post Literacy Programme (PLP) and the Continuing Education (CE) Programme in all States including Gujarat.

(c) A Statement indicating number of persons made literate under NLM schemes is enclosed.

**Statement**

*Number of persons made literate under NLM Schemes*

Sl. No.	Districts	No. of Persons made literate (Cumulative)		
		1998-99	1999-2000	2000-2001
1	2	3	4	5
1.	Ahmedabad	6,37,941	7,16,941	7,16,941
2.	Mehsana	1,79,309	1,79,309	3,42,309
3.	Banaskantha	4,45,050	4,48,050	4,48,050
4.	Panchmahal	3,43,796	4,47,796	4,47,796
5.	Bharuch"	2,20,235	2,20,235	2,20,235
6.	Surat	2,20,901	2,20,901	4,29,445
7.	Valsad	1,05,281	2,10,281	2,10,281

1	2	3	4	5
8.	Dangs*	41,069	41,069	41,069
9.	Bhavnagar	4,00,637	4,25,303	4,46,534
10.	Sabarkantha	2,77,762	2,78,762	2,78,762
11.	Gandhinagar*	50,539	50,539	50,539
12.	Kheda	4,40,236	4,48,236	4,48,236
13.	Vadodara	4,66,440	4,66,440	4,97,440
14.	Rajkot*	1,77,376	1,77,376	1,77,376
15.	Amreli	83,251	83,251	1,77,251
16.	Surcndranagar'	3,26,335	3,26,335	3,26,335
17.	Jamnagar	1,14,562	2,18,562	2,18,562
18.	Junagarh*	1,17,118	1,17,118	1,17,118
19.	Bhuj Kutch	2,77,820	2,77,820	2,78,820
	TOTAL:	49,25,658	53,54,324	58,73,099

NOTE: The following six districts are newly created out of the old districts.  
Statistics for

these districts are included in the above list:

- |                           |                              |
|---------------------------|------------------------------|
| 1. Anand (from Kheda)     | 2. Dahod (from Panchmahal)   |
| 3. Navsari (from Valsad)  | 4. Patan (from Mehsana)      |
| 5. Narmada (from Bharuch) | 6. Porbander (from Junagarh) |

\* In these districts TL/PL were completed before 1998-99 and CE was in preparatory stage.

#### **Autonomous status to colleges in Orissa**

2836. SHRI MAN MOHAN SAMAL: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- whether Government have approved the proposal of the Orissa Government for autonomous status to nine of its colleges;
- if so, the details thereof;
- whether Government have taken any initiative for professional upgradation of teachers, courses and other infrastructure; and
- if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT [DR. (SHRIMATI) RITA VERMA]: (a) and (b) According to the information furnished by the University Grants Commission, autonomous status has so far been given to seventeen colleges in Orissa. A list of these colleges is enclosed. (See below).